

Disno - 2304/24
25/3/2024

PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS JUDGE, UDUPI

Dated this the 24th day of March 2021

Sub: Transfer of cases pertaining to the Family Court matters to the newly created Family Court, Udupi – Orders passed.

- Read:**
1. G.O.No. LAW 94 LCE 2018, dated 24-08-2019.
 2. Notification No. GOB(I)1/2021, Dated 04-03-2021 of the Hon'ble High Court of Karnataka, Bengaluru.
 3. Proceedings Order No ADMN/31/2021 dated 12.03.2021 of this Court.
 4. Letter No.1154/2021 dated 22.03.2021 of the Prl Civil Judge and JMFC, Udupi, No.1155/2021, 1156/2021, 1157/2021 dated 20.03.2021 of the II Addl Civil Judge and JMFC, Udupi, III Addl. Civil Judge and JMFC, Udupi and IV Addl. Civil Judge and JMFC, Udupi respectively.
 5. Letter No 5491/2021 dated 22.03.2021 of the Addl. Civil Judge and JMFC, Udupi,
 6. Office Note dated 24-03-2021 and Order passed thereon

ORDER NO ADMN/45/2021

DATED: 24-03-2021

Consequent to establishment of the Family Court at Udupi, in exercise of the powers vested under Sec. 24 (1)(b)(ii) of the Code of Civil Procedure,1908 and Sec. 408 (2) of the Code of Criminal Procedure the cases detailed herebelow that pertains to the Family Court matters and now pending before the Civil Judge's Court at Udupi are hereby withdrawn and transferred to the newly established Family Court, Udupi for disposal in accordance with law.

Sl.No	Case No	Name of the Court
1	OS 557/2019	Prl Civil Judge and JMFC, Udupi
2	OS 633/2019	
3	OS 113/2020	
4	OS 466/2020	
5	OS 573/2020	
6	OS 73/2021	
7	CrI.Misc.No.486/2011	Addl. Civil Judge and JMFC, Udupi
8	OS 78/2020	II Addl. Civil Judge and JMFC, Udupi

Sl.No	Case No	Name of the Court
9	OS 669/2017	III Addl. Civil Judge and JMFC, Udupi
10	OS 219/2018	
11	OS 627/2020	
12	OS 548/2018	IV Addl. Civil Judge and JMFC, Udupi
13	OS 624/2019	

This order of transfer shall come in to force with immediate effect and the cases transferred shall be called before the Family Court on the next hearing date.


PRL. DISTRICT & SESSIONS JUDGE,
UDUPI

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Copy Communicated for information to:

1. The Prl. Judge, Family Court, Udupi
2. The Prl.Civil Judge and JMFC, Udupi
3. The Addl. Civil Judge and JMFC, Udupi
4. The II Addl. Civil Judge and JMFC, Udupi
5. The III Addl. Civil Judge and JMFC, Udupi
6. The IV Addl. Civil Judge and JMFC, Udupi
7. The President, Bar Association (Regd.), Udupi/Kundapura/ Karkala- for circulation among the Members.
8. The Software Technician, District Court, Udupi- for web-hosting the order in the Official website of District Court
9. Notice Board of this Court
10. Office copy.

COPY


Chief Administrative Officer
District Court, Udupi,